

(11)

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 10/01/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : CP/527/ (IB)/CB/2017  
NAME OF THE PETITIONER(S) : ARUPPUKOTAI SRI JAYAVILAS LTD  
NAME OF THE RESPONDENT(S) : SRI RENGHA CREATIVE APPARELS INDIA PVT LTD  
UNDER SECTION : 9 RULE 6 OF INSOLVENCY & BANKRUPTACY CODE 2016

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
-------	-------------------	-------------	-----------

REPRESENTATION BY WHOM

1] B. Dhanaraj	-	u n n	- B. Dhanaraj
2 SAM JAYARAJ HOUSTON FOR. M/S. SARVABHAUMAN ASSOCIATES		COUNSEL FOR CORPORATE DEBTOR.	Sam J. Jayaraj

ORDER

Counsels for both the parties are present. There are communications between the Petitioner and the Corporate Debtor. The same is placed on record. Counsel for the Corporate Debtor prayed for time to file schedule for payment and bring one DD in order to show the bona-fide. At request, time is enlarged. Put up on 12.01.2018 at 10.30 A.M.

sd/-  
(CH. MOHD SHARIEF TARIQ)  
MEMBER (JUDICIAL)

ghk